

No.DJ/CBA/T(AMC)/2015-

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, CHAMBA CIVIL AND SESSIONS DIVISION, CHAMBA DISTRICT CHAMBA, HP.

Dated: 3rd March, 2017.

Subject : Annual maintenance Contract(AMC) in respect of maintenance of Computer Hardware provided to the District Courts, Chamba, under e-Courts Project- Quotations called for –reg.

Sir,

Competitive item-wise rate tender(s)/ quotation(s) with spare parts are invited in sealed cover for awarding Annual Maintenance Contract (AMC) in respect of following Computer Hardware and peripherals, subject to the following conditions:-

“The tender(s) should have an annual turnover of more than Rs.10,00,000/- in I.T services, should be an Authorized Service Provider with sufficient back-up of spare parts, having an authorization Certificate to this effect at least on resident engineer at Chamba should be already providing such maintenance service to at least 3 or more departments of the state Governments, during the current financial year i.e 2017-18 and also in a position to provide maintenance service within 1 or 2 days through a centralized system of call logging”

Consolidated list of Hardware under e Courts Project installed at District and Sessions Division Chamba.

HARDWARE DETAIL IN RESPECT OF CIVIL AND SESSIONS DIVISION CHAMBA H.P.

S.No.	Name of Civil and Sessions Division (s)	Name of Computer Hardware (Such as Desktop Computers, Printers, Servers, & Switches etc, with complete specification)	Quantity
1	District Sessions and Judge Chamba	Rack Server (VALRACK-36 U)	1
		Rack Server VALRACK- 9U)	1
		Slim Client ServerHP ProLiant DL160G6 (6 GB, Intel Xeon 2.27 GHZ, HD-320 GB)	2
		Thin Clients HP (1GB, 1GHZ)	13
		Slim Clients HP (2 GB, DUAL 3.00 GHZ ,HD-160 GB)	4
		Laser Printer HP Mono Laser P1008	4
		Dot Matrix Printer TVS-MSP 455	4
		Switch KVM Switch 4 Port (Aten CS-1754)	1
		Switch CISCO CATALYST 2960 24 Port	1
		Switch CISCO CATALYST 2960 8 Port	1
		External Hard Disk TREKSTAR (2.5)-250 GB	1
		Scanner HP Scanjet 8270	1
		UPS (1KVA) UNILINE (1KVA)	1
		UPS (500VA) UNILINE	4
		PROJECTOR HITACHI CP-RX82EP	1
		Router CISCO 2800 SERIES	1
		HP Compaq LE1711 LCD Monitor	4
		HP LE1851w LCD Monitor	13

S. No.	Name of Civil and Sessions Division (s)	Name of Computer Hardware (Such as Desktop Computers, Printers, Servers, & Switches etc, with complete specification)	Quantity
1	Taluka Court Complex Dalhousie	Rack Server (VALRACK- 9U)	1
		Slim Client Server HP (2 GB, DUAL 3.00 GHZ ,HD-160 GB)	1
		Thin Clients HP (1GB ,1GHZ)	3
		Slim Clients HP (2 GB, DUAL 3.00 GHZ ,HD-160 GB)	1
		Laser Printer HP Mono laser P1566	1
		Dot Matrix Printer TVS-MSP 455	1
		Switch CISCO CATALYST 2960 8 Port	1
		External Hard Disk TREK DIVA 320 GB	1
		Scanner HP Scanjet 8270	1
		UPS (2KVA) UNILINE (2KVA)	1
		UPS (500VA) UNILINE	2
		HP Compaq LE1711 LCD Monitor	2
		HP LE1851w	3

The aforesaid tender(s)/ quotation(s) should reach this office Chamba on or before 28-03-2017 at 4:45 P.M, during the office hours, with clear terms and conditions, mentioning the rates for the A.M.C. with spare parts.

The interested tenders are requested to furnish earnest money to the extent of 2% of the total tendered amount in the form of a bank guarantee or bank draft of the nationalized or recognized banking institution in favor of The District and Sessions Judge, Chamba payable/drawn at Chamba. Any quotation received without earnest money shall be liable to be rejected straightway. However, the earnest money received from the unsuccessful tenders shall be released to them without interest within a reasonable period .

The sealed quotation should be addressed to "The District and Sessions Judge, Chamba Pincode-176310" clearly depicting on the top of the envelope that "The quotations are for the AMC of computer Hardware and last date for receipt of quotation is 28-03-2017. Any quotation received after the aforesaid period shall not be entertained and as such, the same shall be liable to be rejected straightway. The successful tenderer shall also have to furnish performance security to the extent of five (5) percent of the total consideration amount of the contract. The terms and conditions for making the payment shall be regulated as per mandate of Rule 108 of the H.P.F.R. 2009.

The High Court reserves all rights to select and reject any or all quotation received without assigning any reason whatsoever.

District and Sessions Judge,
Chamba , District Chamba H.P.

Endst.No. DJ/CBA/T(AMC)/2015- 1818

Dated 03-03-2017

Copy forwarded to :-

1. The Registrar General, High Court of Hp for information only.
2. The System Officer of this office for information with a request to upload the tender document on the website of this Court.

District and Sessions Judge,
Chamba , District Chamba H.P.